

Minutes of the Meeting of the Commission held on 13.03.2012

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shri M. L. Sharma, Information Commissioner
- D. Shri. Shailesh Gandhi, Information Commissioner
- E. Smt. Sushma Singh, Information Commissioner
- F. Shri Vijai Sharma, Information Commissioner
- G. Shri Basant Seth, Information Commissioner
- H. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda-1: Statement on the Registration/Disposal of cases during January, 2012.

The Commission directed that each registry will certify that all Daks relating to the appeal and complaints received till 29th February 2012 and worth registration as per Central Information Commission, (Appeal Procedure) Rules have been registered and no such matter is pending with them. The registries would then prepare a list of pending cases with them as on 1st March 2012. The Commission directed that such a list would be presented before the Commission at its meeting scheduled after 15th April 2012.

The Commission noted the Registration/Disposal of cases during January, 2012.

Agenda-2: Salient Features of Special Report to the Scottish Parliament by the Scottish Information commissioner-for information.

The Commission noted and desired that the Government in DoPT be approached for budgetary provision for the Commission for undertaking specific study/survey/ research.

Agenda-3: Proposed Citizen Charter, Recommendation of the Committee and a note of IC (SG).

The Commission discussed the draft citizen charter in detail. However, it was decided to solicit views of newly appointed ICs too on the draft citizen charter; and discuss the issue once again in its meeting scheduled in April 2012.

A copy of the draft citizen charter, Right to citizen for time bound delivery of goods and Services and redressal of their Grievances Act, 2011 were made available to the ICs and the CIC.